1000 (200) (5)

Saving, LIC, Polices, etc Motor

Vehicles

(details of

make, etc.)

(give details

of weight and

Other assets such as values

of claims / interests

Jewellery

value)

Honda XBLADE

6935

20 gm gold

1,20,000/-

(Approx)

-NIL-

Value-

BR01EZ

(v)

(vi)

(vii)

Declaration of Assets and Liabilities

I, YANPATI son/daughter/wife of SUJIT KUMAR aged 32 years, belonging to BIHAR VIDHAN SABHA, SECRETARIAT service and presently working as REPORTER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: Details of movable assets A. (Assets in joint name indication the extent of joint ownership will also have to be given) Description Dependant-2 Dependant-3 Self Dependant-1 Sr. Spouse No. Name(S) Name (Son) Mother Father Poonam Sinha Shivang Tetari Devi Sujit Kumar 5,000/-(i) Cash 5,000/-Deposits in (ii) SBI- 40,000/-SBI-2,00,000 Banks, Saving Account Saving Account Financial -NIL--NIL--NIL-Institutions And Non-Banking Financial Companies (iii) Bonds, Debenture -NIL--NIL--NIL--NIL--NILand Shares in companies Other SBI F.D financial 1,96,175 institutions, -NIL--NIL--NIL--NIL-NSS, Postal

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

-NIL-

-NIL-

200 gm gold

9,50,000/-

(Approx)

300 gm silver Value- 30,000/-(Approx)

Value-

Yompati

-NIL-

-NIL-

-NIL-

-NIL-

-NIL-

-NIL-

-NIL-

-NIL-

-NIL-

Year 2023-24

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Name |
|------------|--|-------|-------------------|---------------------|---------------------|---------------------|
| (i) | Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | -NIL- | -NIL- |
| (ii) | Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | -NIL- | -NIL- |
| (iii) | Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | -NIL- | -NIL- |
| (iv) | House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | -NIL- | -NIL- |
| (v) | Other (such as interest in property) | -NIL- | -NIL- | -NIL- | -NIL- | -NIL- |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institution(s) / Department (s) | Amount outstanding as on 31.01.2024 |
|------------|--|--|-------------------------------------|
| (a) | (i) Loans from Banks | SBI Personal loan - 5,00,000 | 2,96,017/- |
| a-37900.3 | (ii) Loans from financial institutions | -NIL- | -NIL- |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | -NIL- | -NIL- |

Yanhati

| | (b) dues to departments dealing with supply of water | -NIL- | -NIL- |
|-----|---|--|-------|
| | (c) dues to departments dealing with supply of electricity | -NIL- | -NIL- |
| | (d) dues to departments dealing with telephones | -NIL- | -NIL- |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | -NIL- | -NIL- |
| | (f) Other dues, if any | -NIL- | -NIL- |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | A.Y 2023-24 Total Income tax - 97,860/- Pan - ARYPY8481C | -NIL- |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | -NIL- | -NIL- |
| | (iii) Sales Tax [Only in case of proprietary business] | -NIL- | -NIL- |
| | (iv) Property Tax | -NIL- | -NIL- |

C. **Personal Detail** GPF/CPF/PRAN No. 110113857736 Gender (M/F) :-M (DD/MM/YYYY) Date of Birth 5 9 9 (A/B/C)Class/Group В Cadre BIHAR VIDHAN SABHA SECRETARIAT SERVICE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) LAKHISARAI Home District I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Jonhati

Name of Employee: YANPATI

Designation: REPORTER

Department: BIHAR VIDHAN SABHA,

SECRETARIAT

Place: PATNA
Date 06-02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.